

Title: Introduction of the Code of Criminal Procedure (Amendment) Bill, 2000 (Amendment of Section 2, etc.)

15.38 hrs.

श्री सुबोध मोहिते (रामटेक) : स्भापति महोदय, मैं प्रस्ताव करता हूँ कि दंड प्रक्रिया संहिता, 1973 में और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये।

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

The motion was adopted.

SHRI SUBODH MOHITE : I introduce the Bill.
